



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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No. 67 Dispur, Saturday, 30th January, 2021, 10th Magha, 1942 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 30th January, 2021

No. LGL.243/2017/23.- The following Act of the Assam Legislative Assembly which received the assent of the Governor on 27th January, 2021 is hereby published for general information.

### ASSAM ACT NO. VIII OF 2021

(Received the assent of the Governor on 27th January, 2021)

THE ASSAM EDUCATION (PROVINCIALISATION OF SERVICES OF  
NON-TEACHING STAFF OF VENTURE EDUCATIONAL  
INSTITUTIONS) (AMENDMENT) ACT, 2020

## AN ACT

to amend the Assam Education (Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions ) Act, 2018.

### Preamble

Whereas it is expedient to amend the Assam Education (Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions ) Act, 2018 hereinafter referred to as to the principal Act, in the manner hereinafter appearing;

Assam Act  
No. XVIII  
of 2018

It is hereby enacted in the Seventy-first Year of the Republic of India as follows :-

### Short title, extent and commencement

1. (1) This Act may be called the Assam Education Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions) (Amendment) Act, 2020.
- (2) It extends to the whole of Assam.
- (3) It shall be deemed to have come into force on such date as may be appointed by the State Government by notification in the Official Gazette under sub-section (3) of section 1 of the principal Act, which shall also include any notification issued by the Government to that effect before the date of commencement of this Amendment Act.

### Amendment of schedule

2. In the principal Act, for the existing Schedule, in respect of the Degree College, the following shall be substituted, namely :-

Category of Institution	Category of post held by the employees in the institution prior to provincialisation	Maximum number of posts to be provincialised in each institution	Fixed monthly salary for the first three years	Fixed monthly salary from fourth year onwards
Degree College	Librarian	1	27000	30000
			<p>Note: Any Librarian who has already acquired the qualification required as per UGC norms and guidelines in force on the date of issue of his/her appointment order shall be entitled to pay and allowances equivalent to Assistant Professor from the date of issue of such appointment order :</p> <p style="text-align: center;">Provided that Librarian who acquires such qualification within 5(five) years from the date of issue of his/her appointment order shall also be entitled to pay and allowances equivalent to Assistant Professor with effect from the date of acquiring such qualification as per UGC norms and guidelines for the time being in force :</p> <p style="text-align: center;">Provided further that Librarians shall be treated as Non-vacational Academic Staff.</p>	

	Assistant Librarian	1	12600	14000
	Senior Assistant	2	12400	13800
	Junior Assistant			
	Laboratory Assistant for Science Stream	1	10600	11800
	Library Assistant	1	10600	11800
	Laboratory Bearer for Science Stream	1 in each Department	8700	10000
	Grade IV	6	8700	10000

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